

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Daman & Diu
2.	State Population as per census 2011	2,43,247
3.	No. of Districts in the State/UT	2
4.	Name and Designation of the Food Safety Commissioner	Name: Dr. A. Muthama, IAS, , OI DC Campus, Near Secretariat Fort Area, Moti Daman-396220 Designation: Commissioner of Food Safety and Secretary Health
5.	Contact details & e-mail	Address: Secretariat, Fort Area, Moti Daman-396220 Tel: 0260- 2231803 Fax: 0260- 2231803 Email: dmhs-daman-dd@nic.in
6.	Name of Nodal Officer and contact details	Name: Dr. V.K. Das Address: Designated Officer (Daman) and Director, Medical & Health Services, Daman & Diu Tel: 0260-2230470 Fax: 0260-2230570 Email: dmhs-daman-dd@nic.in
7.	Number of DO	Full Time:2 Part Time:
8.	Number of AO	2
9.	Number of FSO	Full Time: 2 Part Time:
10.	Status of State Food Laboratories	Total Number- Nil Food laboratory Vadodara is notified by Ministry. Number of functional laboratories-
11.	Number of Food Analyst	Nil
12.	No. of State labs that are NABL accredited	
13.	Food Business Units licensed till date	Online: 521 Offline:
14.	Food Business Units registered till date	Online:3385 Offline:
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	2
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil

16.	Whether State level Advisory Committee is re-constituted (SLAC)	Under Process
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Under Process
18.	Whether Appellate Tribunal is operational?	Established
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	145
20.	Number of food samples analyzed	145
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	4
22.	Number of cases launched against FBOs	Adjudications- Nil Criminal Court- Nil
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - Nil penalty is imposed
		Amount of Penalty raised-
24.	Details of Criminal cases	No. of cases convicted- Nil
		No. of cases Acquittal- Nil
		Amount of Penalty raised- Nil